

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3766
ANSWERED ON:30.07.2009
SAFETY MANAGEMENT SYSTEM AT AIRPORTS
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Safety Management System has been implemented at various airports to mitigate the risk of accidents;
- (b) if so, the details in this regard;
- (c) whether a very few airports in the country have so far implemented the said system;
- (d) if so, the reasons therefor;
- (e) whether the Government has fixed any target for implementation of said system in all airports; and
- (f) if so, the details and the name of the airports likely to be identified for the said purpose during the current financial year?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- Civil Aviation Requirements (CAR) Section 4 Series B, Part I dated 31-07-2006 issued by Directorate General of Civil Aviation (DGCA) stipulates that as part of safety management programme, the operator of the airport shall implement a Safety Management System (SMS) acceptable to DGCA. Establishment of SMS at airport is a requirement of the licensing process. The essential component of SMS is Risk Management. It has been implemented at all the airports in the country to mitigate the risk of accidents.

(c) and (d):- As per International Civil Aviation Organisation (ICAO) requirements, SMS is required to be implemented in phases. The implementation of SMS has been initiated at five airports.

(e) and (f):- Airports Authority of India has fixed four phased target for implementation of SMS. In the year 2009-10, twenty airports have been identified; namely, Amritsar, Guwahati, Kolkata, Chennai, Ahmedabad, Jaipur, Agartala, Patna, Calicut, Indore, Lucknow, Dibrugarh, Bhubaneswar, Coimbatore, Bhopal, Varanasi, Imphal, Ranchi, Trivandrum and Aurangabad.